

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 36
TO BE ANSWERED ON 20.07.2023

Establishment of Carbon Neutral Panchayats

36. SMT. DARSHANA SINGH:
SHRI ADITYA PRASAD

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the efforts being put to establish Carbon Neutral Panchayats in various States of the country including in Jharkhand and Uttar Pradesh, if so, the details thereof; and
- (b) the efforts being put along with the plan in place to ensure public participation to encourage this, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b): India, as party to the United Nations Framework Convention on Climate Change and the Paris Agreement, has submitted its Nationally Determined Contribution (NDC) and Long-term Low Carbon Strategy to achieve net-zero by 2070. The Paris Agreement does not mandate any form of other sub-national commitments, including at the level of local government, for any of the signatory Parties.

The Government has launched the Mission LiFE with a view to sensitize all stakeholders, including the public at large, about the need for mindful utilization instead of mindless consumption of resources. The update to NDC includes India's commitment to put forward and further propagate a healthy and sustainable way of living based on traditions and values of conservation and moderation, including through a mass movement for 'LiFE'— 'Lifestyle for Environment' as a key to combating climate change. Our long-term strategy is also informed by the vision of 'LiFE'. A comprehensive and non-exhaustive list of 75 individual environment-friendly actions (LiFE actions) across 7 categories has been identified for nudging individuals, communities and institutions as a part of this mission.
